

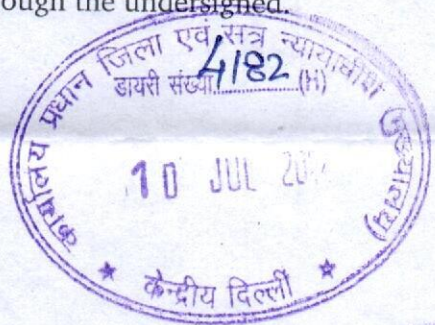
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In supersession of earlier orders, the following Ld. Judicial Officer is hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against his name with immediate effect in addition to work already assigned to him:-

S.No	Name of the Branch(s)	Officer In-Charge	Link Officer In-Charge
1.	Stationery	Sh. Mohd. Farrukh, Spl. Judge (PC Act) (CBI)-11	Sh. Anil Antil, Spl. Judge (PC Act) (CBI)-15
2.	Computer	Sh. Atul Krishna Agrawal, Spl. Judge (PC Act) (CBI)-19	Sh. Sujit Saurabh Presiding Officer, Labour Court-09

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(Anju Bajaj Chandna)
 Principal District & Sessions Judge
 -cum-Special Judge (PC Act) (CBI)
 Rouse Avenue District Court,
 New Delhi.

No.OIC/RACC/Gaz./2023/ 11709/c — 11784/c Dated 9/7/2024

at 4-10pm

Copy forwarded digitally for information and necessary action to :-

1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All Id. Judicial Officers, Rouse Avenue District Court, New Delhi.
4. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
5. The P.S./Reader to the undersigned.
6. The Web-site Committee, Tis Hazari Courts, Delhi.

(Anju Bajaj Chandna)
 Principal District & Sessions Judge
 -cum-Special Judge (PC Act) (CBI)
 Rouse Avenue District Court,
 New Delhi.